

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 577 OF 2025

IN THE MATTER OF:

Jeevan Singh

.....PETITIONER

VERSUS

State of Uttarakhand & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 24.11.2025)

Jeevan Singh

.....PETITIONER

VERSUS

1. State of Uttarakhand
Through Principal Secretary,
Environment, Forest and Climate Change, Government of Uttarakhand
25, Subhash Road, Dehradun - 248001
Email: moef.ddn@gmail.com **RESPONDENT NO. 1**
2. District Magistrate, Champawat
Collectorate Compound, Champawat, Uttarakhand- 262523
Email: dm-chp-ua@nic.in/ sdm.chp@gmail.com **RESPONDENT NO.2**
3. Central Pollution Control Board
Through Member Secretary,
Parivesh Bhawan, CBD-cum-Office Complex,
East Arjun Nagar, Delhi 11003
Email: mscb.cpcb@nic.in **RESPONDENT NO.3**
4. Uttarakhand Pollution Control Board (UKPCB)
Through Member Secretary
Gaura Devi Bhawan,
46 B IT Park Sahastradhara, Dehradun, Uttarakhand - 248 001
E-mail: msukpcb@yahoo.com **RESPONDENT NO.4**
5. Nagar Panchayat Banbasa
Through Executive officer,
Ward No. 6, Meena Bazaar
Banbasa, P.O.-Chandni,
District Champawat-262310 Uttarakhand **RESPONDENT NO.5**